

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU**

ON 14.06.2021

MORNING SESSION	
1. M.A. 103/2020 2. M.A. 104/2020 3. Misc. 118/2020 4. Misc. 91/2019 5. A.P. 46/2021 6. A.P. 47/2021 7. A.P. 48/2021 8. A.P. 49/2021 9. A.P. 50/2021 10.A.P. 51/2021 11.A.P. 52/2021	12. A.P. 53/2021 13. A.P. 54/2021 14. A.P. 55/2021 15. R.A. 250/2020
AFTERNOON SESSION	
1. A.P. 4/2021 2. A.P. 5/2021 3. S.C. 66/2021 4. S.C. 100/2019 5. S.C. 257/2019 6. S.C. 321/2019 7. S.C. 55/2020 8. S.C. 162/2014	9. S.C. 113/2020 10. S.C. 262/2018 11. S.C. 360/2019 12.Crl.Misc. 1787/2019 13.Crl.Misc. 1788/2019 14.Crl.Misc. 1789/2019 15.Crl.Misc. 886/2021

Sd/-
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU
Cause list dated 14.06.2021

MORNING SESSION

- | | |
|---|--|
| <ol style="list-style-type: none">1. IDC.1/20192. IDC.2/20193. R.A.32/20204. Crl.Misc.1266/185. Crl.a.44/176. Crl.a..118/20197. Crl.Misc.876/20218. Crl.Misc.877/20219. Crl.Misc.880/202110. Crl.Misc.885/2021 | |
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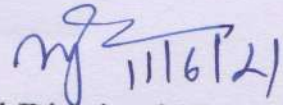
I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -14.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl.Case 221/2021	Objection
2	Spl.Case 349/2020	HBC
3	Spl.Case 12/2021	HBC
4	Spl.Case 50/2021	HBC
5	Spl.Case 117/2021	HBC
6	Spl.Case 199/2021	HBC
7	Spl.Case 204/2021	HBC
8	Spl.Case 226/2020	Evidence
9	Spl.Case 314/2019	Evidence
10	Spl.Case 219/2019	Evidence
11	Spl.Case 361/2018	Evidence
12	Spl.Case 566/2018	Evidence
13	Spl.Case 114/2017	Evidence
14	Spl.Case 221/2016	Evidence
15	Spl.Case 98/2015	Evidence
Afternoon Session		
16	Spl.Case 40/2013	Evidence
17	Spl.Case 74/2013	Evidence
18	Spl.Case 78/2013	Evidence
19	Spl.Case 122/2013	Evidence
20	Spl.Case 164/2013	Evidence
21	Spl.Case 31/2014	Evidence
22	Spl.Case 66/2016	Evidence
23	Spl.Case 81/2016	Evidence
24	Spl.Case 213/2016	Evidence
25	Spl.Case 413/2017	Evidence
26	Spl.Case 36/2018	Evidence
27	Spl.Case 251/2018	Evidence
28	Spl.Case 626/2018	Evidence
29	Spl.Case 199/2019	Evidence
30	Spl.Case 154/2013	Judgment

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 14-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. R.A.139/2019 2. M.C.219/2020 3. M.C.223/2020 4. P & SC.56/2020 5. P & SC.5/2021 6. P & SC.15/2021 7. P & SC.16/2021 8. R.A.91/2021 9. M.C.40/2020 10. R.A.36/2019	1. SC.63/2021 2. SC.74/2021 3. SC.35/2020 4. SC.41/2020 5. SC.265/2018
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
11. R.A.101/2018 12. R.A.78/2019 13. M.C.8/2020 14. M.C.149/2020	6. CRL.MISC.682/2021 7. CRL.MISC.683/2021 8. CRL.MISC.684/2021 9. SC.114/2021 10. SC.169/2019 11. CRL.A.6/2021



VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 14.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Steps:</u> 1) R.A. 142/2019 2) R.A. 146/2019</p> <p><u>Arguments:</u> 1) M.A. 23/2014 2) M.V.C. 471/2014 3) R.A. 60/2015 4) R.A. 89/2015 5) M.C. 241/2020 6) R.A. 76/2017 7) R.A. 85/2017 8) R.A. 192/2017</p> <p><u>Await LCR:</u> 1) R.A. 90/2019</p> <p><u>Await Orders:</u> 1) M.A. 4/2017 2) R.A. 32/2017</p> <p><u>Cross Examination of P.W.:</u> 1) R.A. 90/2018 2) R.A. 171/2019</p>	<p><u>Objection:</u> 1) R.A. 32/2019 2) M.C. 225/2020</p> <p><u>Written statement:</u> 1) M.V.C. 64/2019</p> <p><u>To hear:</u> 1) R.A. 145/2018 2) R.A. 194/2019 3) P & SC 49/2020 4) CrI.Misc. 1061/2012</p> <p><u>Evidence:</u> 1) SC 259/2013 2) SC 30/2015 3) SC 42/2015 4) SC 107/2016</p> <p><u>Order:</u> 1) SC 149/2020</p> <p><u>HBC:</u> 1) SC 64/2020</p> <p><u>Production of Accused:</u> 1) SC 97/2021</p> <p><u>NBW to Accused:</u> 1) SC 91/2017</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 14-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) Misc	48/2021		M/S. ANGADI AND CO.,
<u>STEPS</u>			
2) R.A.	73/2018		S.M. HANUMANTHA RAO
3) R.A.	173/2018		SRINIVAS
<u>Office Objections</u>			
4) EX	3/2021		VIJAY.S.
5) EX	4/2021		VIJAY.S.
6) EX	5/2021		VIJAY.S.
7) EX	6/2021		VIJAY.S.
8) EX	7/2021		VIJAY.S.
9) EX	8/2021		VIJAY.S.
<u>SUMMONS</u>			
1) SC	86/2021		A
<u>Evidence</u>			
2) SC	86/2018	SS TO WITNESSES	
3) SC	181/2018	SS TO WITNESSES	A
4) SC	281/2018	SS TO WITNESSES	A
5) SC	332/2018	SS TO WITNESSES	A
6) SC	17/2020	SS TO WITNESSES	A
<u>313 Statement</u>			
7) SC	173/2017		
8) SC	152/2018		
<u>JUDGEMENT</u>			
9) SC	180/2017		
10) SC	208/2017		
<u>Objection</u>			
11) SC	155/2018		
12) SC	156/2018		
13) SC	369/2019		A
<u>Notice to Surety</u>			
14) Crl.Misc.	357/2021		A

Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 14-06-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. G & WC 21/2019	11. Crl.A.34/2020
2. RA 146/2015	12. Spl.C.51/2015
3. MA 77/2020	13. SC 102/2019
4. RA 23/2019	14. Spl.C.203/2020
5. MA 60/2020	15. SC 60/2019
6. RA 43/2020	
7. G & WC 24/2020	
8. G & WC 15/2021	
9. MA 45/2019	
10. RA 157/2015	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 22/2015	9. SC 59/2015
2. RA 28/2015	10. SC 61/2018
3. RA 114/2018	11. SC 194/2018
4. Misc. 63/2019	12. Spl.C.110/2019
5. RA 11/2019	13. Crl.A.43/2020
6. P & SC 20/2021	14. SC 30/2021
7. P & SC 8/2020	15. SC 42/2021
8. P & SC 13/2020	

Date : 11-06-2021.
Place : Bengaluru.


Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 14.06.2021**

Sl. No.	Case No.	Stage
1	Com OS 30/2021	Arguments
2	Com OS 167/2021	Arguments
3	Com OS 221/2021	Arguments
4	Com OS 231/2021	Arguments
5	Com OS 598/2021	Arguments
6	Com OS 710/2021	Arguments
7	Com OS 245/2021	Arguments
8	Com OS 433/2020	Arguments
9	Com OS 112/2021	Arguments (V.C.)
10	Com AA 17/2021	Arguments
11	Com AS 51/2021	Arguments
12	Com AA 32/2021	Arguments
13	Com OS 417/2021	Amended Plaintiff
14	Com OS 353/2020	Hearing
15	Com OS 735/2021	Objection

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 280/2020	Hearing
2	Com OS 48/2021	Hearing
3	Com AS 50/2021	Hearing
4	Com OS 393/2020	Steps
5	Com OS 755/2021	Steps
6	Com OS 84/2021	Steps
7	Com OS 348/2021	Steps
8	Com OS 708/2021	Steps
9	Com OS 38/2020	Steps
10	Com OS 123/2020	Steps
11	Com OS 183/2020	Steps
12	Com OS 111/2020	Steps
13	Com OS 403/2020	Steps
14	Com OS 425/2020	Steps
15	Com OS 28/2020	Steps


 X Addl. District and Sessions Judge,
 BRD, Bengaluru

11/6
 12/11/6/2021

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 14-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) Crl.Misc.	397/2021		N. NAGARAJ
<u>Evidnce</u>			
2) SPL.C	53/2015		
3) SPL.C	89/2015		
4) SPL.C	199/2015		
5) SPL.C	53/2016		
6) SPL.C	154/2016		
7) SPL.C	246/2016		
8) SPL.C	184/2017		
9) SPL.C	394/2017		
10) SPL.C	59/2019		A
11) SPL.C	73/2020		A
12) SPL.C	210/2020		A
13) SPL.C	1/2021		A
<u>CALL ON</u>			
14) SPL.C	94/2017		
15) Crl.Misc.	707/2021		SHRISHARATH
16) Crl.Misc.	719/2021		RANGANATHGOWDA
17) Crl.Misc.	834/2021		H. KRISHNAPPA
<u>Charge</u>			
18) SPL.C	118/2020		A
<u>NBW TO ACCUSED</u>			
19) SPL.C	170/2014		
<u>FDT</u>			
20) SPL.C	519/2020		A
<u>Nbw to Accused and Notice to sureties</u>			
21) SPL.C	76/2014		
22) SPL.C	54/2016		
23) SPL.C	95/2017		
24) SPL.C	269/2019		A
25) SPL.C	191/2020		A
